

Order No. 17, dated 26-4-99.

Heard Mr. S. P. Mohanty, learned Counsel for the applicant, Mr. S. K. Dash, learned Counsel for the respondent No. 4, and Mr. S. B. Jena, learned Additional Standing Counsel appearing for the Respondents. It is submitted by the learned Counsel for the applicant that the Petition has become infertile and as such, he does not want to pursue this O.A. In view of this the O.A is disposed of for having become infertile.
SJM.

1. Vice-Chairman
26.4.99

Member (Tech.)